

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 5423 - JK (LD) of 2025**

**DATED: - 15 - 05 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

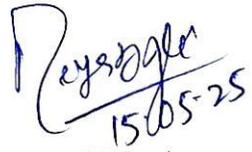
**By order of Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
Secretary to Government  
Dated: 15.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



Annexure to the Government Order No. 5423- JK (LD) of 2025 dated 15.05.2025.

S. No.	Name of the OIC with designation	Case No.	Title of case
1.	<b>Shri Nitish Rajora, IAS, Director, DLPD.</b>	WP(C) No. 870/2023	Nisar Ahmad Wani & Ors Vs Union of India and ors.
2.	<b>Shri Shahnaz Majeed Bhat, Labour Procurement Officer.</b>	O.A. No. 420/2021	Mohd Iqbal and ors Vs UT of J&K and others.
		T.A. No. 1267/2021	Farida Shaheen & Others VS UT of J&K and others.
		O.A. No. 645/2022	Mohammad Iqbal Akhoun Vs UT of J&K and ors.
		C.P. No. 29/2024	Nisar Ahmad Wani Vs Home Department.
		WP(C) No. 1015/2024	Mohammad Iqbal Magray Vs Union of India.
		O.A. No. 945/2024	Hafizullah Shagoo Vs Home Department.
		CP No. 33/2025 of O.A. 915/2024	Hafizuallah Shagoo Vs Home Department
3.	<b>Shri Aejaz Habib, Assistant Labour Procurement Officer.</b>	CCP(S) No. 273/2022 in SWP No. 826/2017	Aijaz Ahmad Ganie & ors VS Ajay Kumar Bhalla and ors.
		WP(C) No. 726/2025	Manzoor Ahmad Tantray and ors Vs Union of India and ors.
		WP(C) No. 1322/2022	Mohammad Qadeer Paswal and ors Vs Union of India and ors.
		WP(C) No. 2220/2024	Kabir Hussain and ors Vs Union of India and ors.
4	<b>Sh. Sanjay Nagri, Accounts Officer, Fire &amp; Emergency Services, J&amp;K.</b>	OA No. 640/2023	Jahangeer Ahmad Sheikh and others VERSUS Union Territory of J&K and others.
5	<b>Mr. Monish Kumar Under Secretary, Home Department</b>	OA No. 351/2024	Nazir Ahmad Bhat Vs. UT of J&K and others.
6	<b>Sh. Zahoor Ahmad Dy. SP, Economic Offence Wing, Crime Branch, Srinagar.</b>	CRM(M) No. 672/2024	Mohammad Mehraj-ud-Din Khan and others V/s SHO Crime Branch Kashmir and another.

*M. Y. S. G. K.*